

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) No, Sir.

(b) and (c). Do not arise.

Allocation of Staff of the Post-Graduate Institute, Chandigarh

3938. SHRI SHRI CHAND GOYAL : Will the PRIME MINISTER be pleased to state :

(a) whether Government have taken any action on the final allocation of the staff of the Post-Graduate Institute, Chandigarh ;

(b) whether some of the employees have been confirmed as employees of the autonomous body of the Post-Graduate Institute, without allocating them to the States of Punjab or Haryana ;

(c) if so, whether they will thus be deprived of the benefits of pension and similar other benefits available to the Government employees ; and

(d) the reasons why they were confirmed before the allocation ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) to (d). The staff of the Institute have been provisionally allocated to Chandigarh and the question of their final allocation is under consideration in consultation with the Committee of Chief Secretaries. Such of the employees as were recruited for the Institute as also deputationists from Punjab and Haryana who voluntarily applied for retirement pension from their respective parent States, have been confirmed against posts in the Institute. The Employees Union had asked for early confirmation of the Staff. No loss of pensionary or other similar benefits is involved in their case in view of the provisions contained in Section 28 of the Post Graduate Institute of Medical Education and Research, Chandigarh, Act, 1966, according to which the rights and privileges as to pension, gratuity etc. of the employees would be the same as they were enjoying before the Institute became an autonomous body and that their terms and conditions of service shall

not be altered to their disadvantage without the previous approval of the Central Government.

Bonus for Coffee Board Workers

3939. SHRI K. ANIRUDHAN : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether bonus for the year 1969-70 has not yet been given to the workers of the Coffee Board ;

(b) if so, the reasons for the delay ; and

(c) when it is likely to be given ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHODHARY RAM SEWAK) : (a) Yes, Sir.

(b) and (c). Writ Petitions have been filed by Planters in the High Court of Mysore challenging the Government's order regarding payment of bonus to the employees of the Coffee Board.

Trade with South Africa

3940. SHRI HARDAYAL DEVGUN : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Ceylon continues to have its tea trade with South Africa despite the Lusaka Conference decision to apply economic sanctions against that country ;

(b) whether India has stopped its trade with South Africa and, if so, the quantum of losses suffered by India as a result thereof ; and

(c) the reasons for discontinuing our trade with South Africa when Ceylon continues to have its trade with that country ?